

Textile Research Association,
Ghaziabad, for the year 1986-
87. [Placed in Library. See No.
LT-5133/87]

12.08 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS, (GENERAL), 1987-88

[*English*]

THE MINISTER OF STATE IN THE
DEPARTMENT OF EXPENDITURE IN THE
MINISTRY OF FINANCE (SHRI B.K.
GADHVI): I beg to present a statement
(Hindi and English versions) showing the
supplementary Demands for Grants in re-
spect of the Budget (General) for 1987-88.

12.09 hrs.

MESSAGES FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to
report the following messages received from
the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provi-
sions of rule 127 on the Rules of
Procedure and Conduct of Busi-
ness in the Rajya Sabha, I am
directed to inform the Lok Sabha
that the Rajya Sabha, at its sit-
ting held on the 26th November,
1987, passed, in accordance
with the provisions of article 368
of the Constitution of India, with-
out any amendment, the
Constitution (Fifty-sixth Amend-
ment) Bill, 1987, which was

passed by the Lok Sabha at its
sitting held on the 24th Novem-
ber, 1987."

- (ii) "In accordance with the provi-
sions of rule 111 of the Rules of
Procedure and Conduct of Busi-
ness in the Rajya Sabha, I am
directed to enclose a copy of the
All India Council for Technical
Education Bill, 1987, which has
been passed by the Rajya
Sabha at its sitting held on the
20th November, 1987."
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ALL INDIA COUNCIL FOR TECHNICAL
EDUCATION BILL

[*English*]

SECRETARY-GENERAL: Sir, I lay on
the Table the All India Council for Technical
Education Bill, 1987, as passed by Rajya
Sabha.

12.10 hrs.

COMMITTEE ON PUBLIC UNDERTAK-
INGS

[*English*]

Thirty-third Report

SHRI VAKKOM PURUSHOTHAMAN
(Alleppey): I beg to present the Thirty-third
Report (Hindi and English versions) of the
Committee on Public Undertakings on Ac-
tion Taken by Government on the recom-
mendations contained in their Thirteenth
Report on Bharat Electronics Ltd—Capacity
Utilisation, Production & Pricing, Research
and Development.
